

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 26 /APPTT.

RANCHI DATED THE 12TH OCTOBER, 2017

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Acting Chief Justice has been pleased to designate Assistant Registrar (Judicial)-I & II of the Court as mentioned with their name in the Column 02 and to allocate/ reallocate the works/ duties among Assistant Registrar (Judicial & Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No. 01	Name of the Officer with designation 02	Work/duties allocated 03
01	Sri Purushottam Kumar Goswami, Assistant Registrar (Judicial)-I	1. First Appeal & its Disposal Section, 2. Supreme Court Appeal/ Decree Section. 3. Second Appeal (Pending & Disposal) 4. Besides his above work, he shall also responsible to read each and every order/ Judgment passed by the Court and take steps for their compliance for the cases dealt by his respective Judicial Sections in addition to his present assignment. 5. Any other matter which may be assigned by the Hon'ble the Chief Justice.
02	Ms. Divya Mishra, Assistant Registrar (Judicial)-II	1. She shall be in-charge of Fax Section. 2. The duties regarding every communication from the Sub-Ordinate Courts in relation to the interim order, its continuance and vacating thereof by the High Court in any matter and reply to any query from the Sub-Ordinate Court by e-mail in the e-mail account of the Court as well as by the Fax within 15 days vide Office order No. 14/Apptt. Dated 20.09.2011 which is presently assigned to Sri Sanjeev Kumar Das, the Joint Registrar (Establishment). 3. Criminal Miscellaneous Pending Section. 3. Criminal Writ (Pending) Section. 4. Besides her above work, she shall also responsible to read each and every order/ Judgment passed by the Court and take steps for their compliance for the cases dealt by her respective Judicial Sections in addition to her present assignment. 5. Any other matter which may be assigned by the Hon'ble the Chief Justice.
03	Sri Sushil Kumar Mishra Assistant Registrar (Non-Judicial)-IV	Criminal Sections (B.A. / A.B.A.)
04	Sri Santosh Kumar Agrawal Assistant Registrar (Non-Judicial)-VI	L.P.A. & C.R. and its Disposal Section
05	Sri Rajesh Kumar Assistant Registrar (Non-Judicial)-XVII	Arbitration Appeal Section/ Dispatch Section (Civil) / Civil Stamp Reporting / Dispatch Section (Criminal)
06	Sri Manindra Kumar Pandey Assistant Registrar (Non-Judicial)-XX	Inspection of Records Section & Enquiry Vigilance Cell/Section of the Court Vigilance Cell (S.C.S.)# # Subordinate Court Staff
07	Sri Kamlesh Kumar Sinha Assistant Registrar (Non-Judicial)-XXIV	1. Writ (Pending & Disposal) Section 2. Writ Issue Section

Besides above, the Assistant Registrars (Non-Judicial) will also look after the duty with regard to reading each and every order/ judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to their concerned sections.

Accordingly, all the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

MEMO NO. _____ /APPTT.

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Copy forwarded to the Office of Registrar General/ Registrar (Establishment) I/c/ Registrar (Administration)/ Registrar (Vigilance)/ P.P.S. I/c to Hon'ble the Acting Chief Justice/ the Member Secretary I/c, SCMS/ the C.P.C. I/c/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars

including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- Ambuj Nath
Registrar General

MEMO NO. 4676 /APPTT.

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Copy forwarded to the Central Project Coordinator, E-courts Project, Jharkhand High Court, Ranchi for uploading the same on the website of the court.


Registrar General 12.10.17